

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 12th JULY, 2024, 02:30 P.M.

CP/21/GB/2021

**Present: 1. Hon'ble Member (Judicial), Shri Deep Chandra Joshi
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

In the Matter of	Prahlad Singh Gujral Vs M/s Guru Nanak Cold Storage & Ice Factory Pvt. Ltd.
Under Section	U/s 59, 210, 213, 242, 244, 246, 447, 448 & 449 of Companies Act,

For Petitioner (s) :

For Respondent (s) : Mr. S. K. Gupta, CS

ORDER

No appearance for the Petitioner. R-1, R-2 and R-3 are represented by Ld. Authorized Representative CS Mr. S. K. Gupta. It is brought to notice that the *status quo* order passed issued in the matter by the Hon'ble Gauhati High Court continues. In view of the same, matter adjourned to **04.10.2024**.

Sd/-
Satya Ranjan Prasad
Member (Technical)

Sd/-
Deep Chandra Joshi
Member (Judicial)